F. No. J-11017/7/2025- Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated: 27th May, 2025

ORDER

The President is pleased to accept the resignation of **Sh. V. Santharam**, Senior Panel Counsel before High Court of Kerala, with effect from 16.05.2025.

- 2. Consequently, the name of Sh. V. Santharam, Advocate, appearing in the List 'A' at Serial Number 14 in this Department's Order No. J-11017/7/2025- Judicial dated 21.05.2025, stands omitted.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Senior Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble Minister of State (Independent charge) for Law & Justice.
- 2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
- 3. Ms. Shalina Om Deputy SGI for High Court of Kerala.
- 4. Branch Secretariat, Chennai.
- 5. The Registrar, High Court of Kerala.
- 6. LIMBS section for necessary action.
- 7. Sh. V. Santharam, Advocate.
- 8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 9. Hindi Section, Department of Legal Affairs, for translation of this order.

10. Spare copies.

(Kumar Gaurva)

Section Officer (Judicial)

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